

(xii) Speed limits have been fixed on many roads and indicated on boards.

(xiii) Two mobile courts function round the month for on-the-spot prosecutions and trial.

Besides the above measures, the limits of fine, which may be imposed for driving at excessive speed, under Section 115 of the Motor Vehicles Act, have been enhanced. The Government of India have also appointed a Study Group on Road Safety (a) to enquire into the incidence of road accidents, both in urban areas and on highways in India, and ascertain the causes of such accidents (b) to recommend a suitable organisational set up for collection and analysis of data/statistics relating to such road accidents, the measures necessary for education of road users in road safety etc.

Scrutiny of School Text Books By National Council of Educational Research And Training.

1923. SHRI TEJA SINGH SWATANTRA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the crash programme of National Council of Educational Research and Training to scrutinise school text books prescribed in all the States and to delete passages detrimental to national integration has not made much headway;

(b) if so, the reasons therefor; and

(c) the steps taken to expedite the programme?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE : (SHRI D. P. YADAV) : (a) to (c). The crash programme visualised scrutiny of school textbooks through the following three agencies:—

(i) National Institute of Education of the National Council of Educational Research and Training;

(ii) Regional Colleges of Education of the National Council of Educational Research and Training;

(iii) State Governments and Union Territories.

The National Institute of Education and Regional Colleges of Education have completed the work according to schedule.

A majority of State Governments and Union Territories have also completed the work and, as for the rest, the delay is mainly because of some administrative problems in setting up a suitable machinery for scrutiny. The National Council of Educational Research and Training is in constant touch with the State Governments, and making every effort to complete the work as early as possible.

Scheme to Co-ordinate Activities of Tourism and Archaeological Departments.

1924. SHRI P. VENKATASUBBIAH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware that there is a lack of coordination between Tourism and Archaeological Departments with the result that all the places of tourist attraction are not properly high-lighted; and

(b) whether there is any comprehensive scheme to co-ordinate the activities of these two Departments so as to provide more literature on places of tourist attraction and also for the proper upkeep of centres of archaeological importance?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) and (b). A comprehensive scheme has been evolved which envisages coordinating committees at both the Central and local levels, and the creation of administrative machinery to take follow up action.

Invitation to Rhodesia to Participate in 1972 Olympic

1925. SHRI A.K. SAHA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are aware that Rhodesia has received an official invitation to take part in the 1972 Olympic Games to be held in Munich, Germany; and

(b) if so, the reaction of Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) and (b). Yes, Sir. Government of India has since co-sponsored a resolution for adoption by the United Nations Committee on Colonialism deploring the International Olympic Committee's continued recognition of the so-called "National Olympic Committee of Rhodesia" and the invitation extended to Rhodesia to participate in the forthcoming Olympic Games at Munich and urging the International Olympic Committee to take urgent steps to suspend the so-called "National Olympic Committee of Rhodesia" from its membership and annual forthwith the invitation to Rhodesia for the Olympic Games at Munich. The resolution was adopted. The Indian Olympic Association is also being informed accordingly.

Injustice done to Former Deputy Librarian, National Library, Calcutta.

1926. **SHRI SAMAR GUHA :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether a memorandum dated 1st July, 1970 signed by National Professors, Vice-Chancellors, eminent educationists, well known historians and other intellectuals was submitted to the former Education Minister drawing the attention of Government to the injustice done to the former Deputy Librarian, National Library Calcutta;

(b) if so, the text of the memorandum and the names of signatories; and

(c) the steps taken by Government to remedy the injustice caused to him?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D.P. YADAV) : (a) No, Sir.

(b) and (c). Question does not arise.

Loans given by Public Sector Financial Institutions to Persons/Institutions

1927. **SHRI JAGADISH BHATTACHARYA :** Will the Minister of FINANCE be pleased to state :

(a) the total amount of loan given by the Public Sector Financial Institutions in the financial years 1969-70 and 1970-71; and

(b) the names of persons or institutions which have received loans to the extent of rupees fifty lakhs or more during the above period ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). The required information in respect of the two All India Public Sector financial institutions namely the Industrial Development Bank of India and Industrial Finance Corporation of India is given in Statements I & II laid on the Table of the House. [Placed in Library. See No. LT-387/71]

'Book Banks' in Secondary Schools and Higher Educational Institutions

1928. **SHRI JYOTIRMOY BOSU :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Education Commission 1964-66 recommended that -

(i) a programme of 'Book Banks' should be developed in Secondary Schools and in Institutions of higher education and

(ii) grant for the purchase of books should be made to more talented of the students;

(b) if so, the steps taken by Government to implement the said recommendations; and

(c) the results of the steps so far taken?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) Yes, Sir.

(b) and (c). As School Education is a State subject and the Education Commission has recommended that the State Education Departments should have a fund at their disposal to assist book-banks in secondary schools, the recommendation of the Commission has been forwarded to State Governments for their consideration and necessary action.

As for institutions of higher education, the University Grants Commission has recently